

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 233**  
**(IB)-420(ND)2017**  
**CA/725/2019, CA/1161/2019**

**IN THE MATTER OF:**

**M/s. Regal Metal & Ferro Alloys** ... **Applicant/Petitioner**

**Versus**

**M/s. Sandeep Axles Pvt. Ltd.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 22.02.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**ORDER**

Renotify on 10.03.2021.



**(T.S SINGH)**  
**COURT OFFICER**